

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: September 4, 2012

No. 1839 /DR(S)/2012

Sri **Mohd. Faiz Alam Khan**, Additional Director (Research), Institute of Judicial Training & Research, U.P., Lucknow to be Joint Registrar (Inspection), High Court of Judicature at Allahabad vice Sri Kulvinder Singh Jaggi.

No. 1840 /DR(S)/2012

On reversion to the regular line, Sri **Kulvinder Singh Jaggi**, Joint Registrar (Inspection), High Court of Judicature at Allahabad to be Additional District & Sessions Judge/ Special Judge, Bulandshahar vice Sri Anupam Goyal.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bulandshahar against the special court created for trying cases under the said Act.

No. 1841 /DR(S)/2012

Sri **Anupam Goyal**, Special Judge/ Additional District & Sessions Judge, Bulandshahar to be Additional District & Sessions Judge, Bulandshahar.

No. 1842 /DR(S)/2012

Sri **Avnish Saxena**, Additional District & Sessions Judge, Varanasi to be Joint Registrar (Listing), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow vice Sri Vikas Kunvar Srivastava.

No. 1843 /DR(S)/2012

Sri **Vikas Kunvar Srivastava**, Joint Registrar (Listing), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow to be Joint Registrar (Services), High Court of Judicature at Allahabad vice Sri Saleem Ahmad Khan.

No. 1844 /DR(S)/2012

On reversion to the regular line, Sri **Saleem Ahmad Khan**, Joint Registrar (Services), High Court of Judicature at Allahabad to be Additional District & Sessions Judge/ Special Judge, Aligarh vice Sri Krishna Kant Pandey.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Aligarh against the special court created for trying cases under the said Act.

No. 1845 /DR(S)/2012

Sri Krishna Kant Pandey, Special Judge/ Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge, Aligarh.

By Order of Hon'ble the Acting Chief Justice,

Sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 368 / DR (S)/ 2012, Dated: Allahabad: September 4, 2012

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to kindly relieve Sri Faiz Alam Khan, Additional Director (Research), Institute of Judicial Training & Research, U.P., Lucknow from his present post so as to enable him to take over charge of his new posting immediately.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings accordingly.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services) and Section Officer (Admin. A-2) High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8.

S/ Sri

1)	Mohd. Faiz Alam Khan, Additional Director (Research), Institute of Judicial Training & Research, U.P., Lucknow
2)	Kulvinder Singh Jaggi, Joint Registrar (Inspection), High Court of Judicature at Allahabad.
3)	Vikas Kunvar Srivastava, Joint Registrar (Listing), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
4)	Saleem Ahmad Khan, Joint Registrar (Services), High Court of Judicature at Allahabad
5)	Avnish Saxena, Additional District & Sessions Judge, Varanasi.

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings accordingly.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad and Section Officer (Admin. A-II) Section forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (I), High Court, Allahabad.
13. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad
15. The Joint Registrar (Budget), High Court, Allahabad.
16. The Joint Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Section Officer (Confidential-B Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(VIRENDRA KUMAR SRIVASTVA
DEPUTY REGISTRAR(SERVICES))**